



The Hon'ble Chairperson and the Hon'ble Members of the Computer Committee of the High Court at Calcutta request your esteemed presence on the occasion of inauguration of the

“Virtual Court” for online settlement of cases relating to e-Challans arising out of traffic violations in the area within Jurisdiction of Four Traffic Guards under Commissionerate of Police, Kolkata

By

Hon'ble Shri Prakash Shrivastava

The Hon'ble The Chief Justice, High Court at Calcutta

through video-linkage on

Thursday, the 15th September, 2022 at 10:00 A.M.

in the august presence of the Hon'ble Judge-in-Charge, Kolkata

Registrar General-in-Charge
High Court, Calcutta

Please Join us Virtually



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